ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32142/2026	DUSMANTA KUMAR MUDULI @ DUSMANTA MUDULI	SATYASHREE MOHANTY	INFOCITY PS /504 /2025
	BLAPL/11242/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001772/2025
2	D-BLAPL/32157/2026	RAJU SAHANI	AMULYA RATNA PANDA	SARANGADA /65 /2026
	BLAPL/11243/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000122/2026
3	D-BLAPL/32158/2026	SHARIF MOHAMMAD KHAN	AMULYA RATNA PANDA	BERHAMPUR TOWN /371 /2026
	BLAPL/11244/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002372/2026
4	D-BLAPL/32169/2026	PRATAP KUMAR DIGAL	MAHES DAS	/ /0
	BLAPL/11245/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000057/2026
5	D-BLAPL/32251/2026	SHYAM BIHARI YADAV	BHARAT BHUSAN ROUTRAY	JHARSUGUDA GRPS /55 /2025
	BLAPL/11246/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000025/2025
6	D-BLAPL/32171/2026	ABILMON K.A.	MAHES DAS	/ /0
	BLAPL/11247/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000057/2026
7	D-BLAPL/32333/2026	KAILASH MALLICK	PRAKASH CHANDRA DASH	BHADRESWAR /168 /2026
	BLAPL/11248/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000389/2026
8	D-BLAPL/27758/2026	TAPAS KUMAR BADHAI	RAKESH BEHERA	LAHUNIPADA /53 /2026
	BLAPL/11249/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000016/2026
9	D-BLAPL/32462/2026	SAROJ SWASTIK BHARADWAJ @ SAROJ	ARUN KUMAR ACHARYA	CHANDRASEKHARPUR /544 /2026
	BLAPL/11250/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000413/2026
10	D-BLAPL/32175/2026	JITENDRA SWAIN	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026
	BLAPL/11251/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		UNION OF INDIA (NCB)		Spl/0000295/2026
11	D-BLAPL/31784/2026	SACHIN PRADHAN	JAYADEBA BEHERA	/ /0
	BLAPL/11252/2026	VS	VS	A.D.J.,NAYAGARH(Nayagarh)
		STATE OF ODISHA		TR/0000106/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/27807/2026	DINESH DHARUA	SAHASRANSU SOURAV	MURIBAHAL /60 /2026
	BLAPL/11253/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(E
		STATE OF ODISHA		Spl/0000014/2026
13	D-BLAPL/29545/2026	PUSPAK MALIK	GYANA RANJAN MAHAPATRA	KENDRAPARA /221 /2026
	BLAPL/11254/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPAR
		STATE OF ODISHA		Spl/0000079/2026
14	D-BLAPL/32222/2026	BADRI TRINATH RAO @ B. TRINATH RAO	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /202
	BLAPL/11255/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001489/2025
15	D-BLAPL/30042/2026	SUDARSHAN @ SUDARSAN NAIK	LAMBODOR ACHARI	K.NUAGOAN /135 /2026
	BLAPL/11256/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000184/2026
16	D-BLAPL/32226/2026	RAVINDHRA BABU @ Y.RABINDRA BABU	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /202
	BLAPL/11257/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001489/2025
17	D-BLAPL/30940/2026	SHISHPAL @ SHISHPAR @ SUBASH	JUGALA KISHORE PANDA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11258/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		STATE OF ODISHA		ST/0000204/2026
18	D-BLAPL/32230/2026	V. SATYANARAYANA @ VULLA SATYANARAYAN	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /202
	BLAPL/11259/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001489/2025
19	D-BLAPL/32288/2026	JAGANNATH JENA	SATYA RANJAN BINAYAK	/ /0
	BLAPL/11260/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000098/2025
20	D-BLAPL/32231/2026	PRADIP PARIDA @ PRADEEP PARIDA	JYOTIRMAYA SAHOO	DHARAKOT PS /230 /2024
	BLAPL/11261/2026	VS	VS	A.D.J.,ASKA(Ganjam)
		STATE OF ODISHA		ST/0000105/2025
21	D-BLAPL/32317/2026	AJIT BISWAL	RAJALAXMI BISWAL	BAGDIA /233 /2026
	BLAPL/11262/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000079/2026
22	D-BLAPL/30332/2026	MANARANJAN BAGHA @ PRABINA BAGHA @ MANA BAGHA	SURYAKANTA DWIBEDI	BOUDH /353 /2025
	BLAPL/11263/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000018/2025
23	D-BLAPL/32233/2026	PEELA LOKHANAD @ P. LOKANATH @ SURIYA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /202

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	BLAPL/11264/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001489/2025
24	D-BLAPL/30759/2026	SK ASAFAR @ BAHUTI	GURUPRASAD BEHERA	TANGI (KHURDA) /356 /2026
	BLAPL/11265/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000087/2026
25	D-BLAPL/30878/2026	RAJA @ PRAMODA BAL	SURYA PRAKASH MANAGARAJ	RAJNAGAR /262 /2025
	BLAPL/11266/2026	VS	VS	J.M.F.C., RAJNAGAR(Kendrapara)
		STATE OF ODISHA		GR/0000341/2025
26	D-BLAPL/32234/2026	MANOJ KUMAR NAIK @ MANOJ NAIK	DEEPAK RANJAN PARIDA	RAYAGADA TOWN /184 /2026
	BLAPL/11267/2026	VS	VS	A.D.J.,RAYAGADA(Rayagada)
		STATE OF ODISHA		CT/0000058/2026
27	D-BLAPL/31198/2026	SUNIL KUMAR DIGAL	AMIT SUJAT BISWAL	/ /0
	BLAPL/11268/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000052/2026
28	D-BLAPL/32236/2026	INDRA KUMAR	AMLAN SHAKTI PAUL	/ /0
	BLAPL/11269/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000184/2026
29	D-BLAPL/31495/2026	ANKIT GHOSH	BISWARANJAN DALAI	ORIENT /208 /2026
	BLAPL/11270/2026	VS	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000762/2026
30	D-BLAPL/31629/2026	ABHAYA RANJAN ROUT	TARINI PANIGRAHI	B.SINGHPUR /186 /2025
	BLAPL/11271/2026	VS	VS	J.M.F.C.,BORIGUMMA(Koraput)
		STATE OF ODISHA		GR/0000450/2025
31	D-BLAPL/32257/2026	SANIL KANDI	RAJIB BIHARI MISHRA	PIPLI /73 /2026
	BLAPL/11272/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		ST/0000297/2026
32	D-BLAPL/31705/2026	WAHID ALLI	JUGALA KISHORE PANDA	/ /0
	BLAPL/11273/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		2(A)CC/0000012/2026
33	D-BLAPL/32482/2026	NARAYAN GOUDA @ BADAL	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /11 /2025
	BLAPL/11274/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		UNION OF INDIA (NCB)		TR/0000157/2025
34	D-BLAPL/31713/2026	BIMAL KUMAR MAJHI	SANGRAM KESHARI ROUT	/ /0
	BLAPL/11275/2026	VS	VS	SPECIAL JUDGE,NABARANGPUR(Nabar

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		TR/0000021/2026
35	D-BLAPL/31774/2026	DEEPAK@DIPAK PRADHAN	SUSANTA KUMAR BARAL	CHHENDIPADA /291 /2026
	BLAPL/11276/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000033/2026
36	D-BLAPL/32392/2026	BAIREEGANJAN POLEI	BISWARANJAN DALAI	/ /0
	BLAPL/11277/2026	VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jaga
		STATE OF ODISHA		2(A)CC/0000040/2026
37	D-BLAPL/32322/2026	SUSHANTA KUMAR SAHOO @ CHIAN	BIBHUTI RANJAN MOHANTY	NAYAPALLI P.S. /242 /2026
	BLAPL/11278/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000254/2026
38	D-BLAPL/31956/2026	SATYA @ SATENDRA MISHRA @ SATYENDRA MISHRA	TRILOCHAN NANDA	SOHELLA /85 /2026
	BLAPL/11279/2026	VS	VS	SPL JUDGE PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000015/2026
39	D-BLAPL/32016/2026	DIPAK BHOI	ANIRUDHA DAS	BANTALA /236 /2026
	BLAPL/11280/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0001167/2026
40	D-BLAPL/32103/2026	GANGADHAR SETHI @ ABHI	DIBYA JYOTI SAHOO	ANANTPUR /247 /2026
	BLAPL/11281/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000327/2026
41	D-BLAPL/32326/2026	SAMIRJIT BEHERA	ALOK KUMAR MOHAPATRA	RAJKANIKA /628 /2026
	BLAPL/11282/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000991/2026
42	D-BLAPL/32105/2026	BINOD KUMAR PRADHAN	DIBYA JYOTI SAHOO	KHANTAPADA /265 /2025
	BLAPL/11283/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000297/2025
43	D-BLAPL/32146/2026	UMMER M	SIMSON JENA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11284/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000496/2026
44	D-BLAPL/32327/2026	BISWANATH PAL	DILLIP KUMAR RAY	BALASORE VIGILANCE /25 /2026
	BLAPL/11285/2026	VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPAD
		STATE OF ODISHA(VIG.)		GR/0000010/2026
45	D-BLAPL/32212/2026	PANCHANAN MALLICK @ PANCHANANA	PRAVASH CHANDRA JENA	MAHANGA /388 /2026
	BLAPL/11286/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000602/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/32325/2026	MD NAIM	BISWARANJAN DALAI	KUTRA /193 /2026
	BLAPL/11287/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0001012/2026
47	D-BLAPL/32349/2026	SUNDAR SINGH MAJHI	BIRAJA PRASANNA DAS	PADMAPUR /41 /2026
	BLAPL/11288/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000018/2026
48	D-BLAPL/32328/2026	SUKANT KUMAR MALIK	ALOK KUMAR MOHAPATRA	RAJKANIKA /628 /2026
	BLAPL/11289/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000991/2026
49	D-BLAPL/32344/2026	SASHIKANTA PANDA	BASANTA KUMAR DAS	KAMAKHYANAGAR /621 /2026
	BLAPL/11290/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0001101/2026
50	D-BLAPL/32353/2026	PRAKASH BARIK	MANAS KUMAR CHAND	JANKIA P.S. /597 /2026
	BLAPL/11291/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khor
		STATE OF ODISHA		TR/0000193/2026
51	D-BLAPL/32355/2026	BIDIKA RAMACHANDRA	BIRAJA PRASANNA DAS	GUNUPUR /187 /2026
	BLAPL/11292/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
		STATE OF ODISHA		GR/0000397/2026
52	D-CMP/48385/2026	PRASANNAJEET CHAKRABARTY	SOUGAT DASH	/ /
	CMP/1823/2026	VS	VS	CIVIL JUDGE (SD),UDALA(Mayurbhanj)
		ASHOK KUMAR CHAKRABARTY		CS/0000077/2019
53	D-CMP/50278/2026	BISWANATH KHUNTIA	SWADHIN KESARI SINGH	/ /
	CMP/1824/2026	VS	VS	CIVIL JUDGE(JD),ANANDPUR(Kendujhar
		SUDARSAN NAIK		CS/0000070/2019
54	D-CRLA/21582/2026	SUJATA DHIRSAMANT	JAGAJIBAN PRADHAN	MAHILA P.S.(BBSR) /125 /2015
	CRLA/1001/2026	VS	VS	ASST.SESSIONS JUDGE,STC,BHUBANES
		SATYAJIT DEHURY		CT/0000158/2017
55	D-CRLMC/32253/2026	ARABINDA PRASAD NANDA	AMITAV TRIPATHY	/ /0
	CRLMC/3937/2026	VS	VS	SPECIAL JUDGE, (C.B.I.-II),BHUBANESV
		SUDHEERENDRA KUMAR NAYAK		CRREV/0000037/2025
56	D-CRLMC/32276/2026	LAXMIKANTA MALLICK	SIDHARTH SANKAR MOHAPATRA	DARINGBADI /92 /2009
	CRLMC/3938/2026	VS	VS	J.M.F.C.,DARINGBADI(Kandhamal)
		STATE OF ODISHA		GR/0000122/2009
57	D-CRLMC/32365/2026	DINESH AGRAWAL	AMIT PRASAD BOSE	BARGARH /188 /2023

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	CRLMC/3939/2026	VS	VS	S.D.J.M.,BARGARH(Bargarh)
		STATE OF ODISHA		CT/0000436/2023
58	D-CRLMC/32354/2026	SIMANCHALA PALAKA	DIPTI RANJAN BHOKTA	/ /0
	CRLMC/3940/2026	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(I
		STATE OF ODISHA		CT/0000022/2017
59	D-CRLMC/32589/2026	RAHIL @ ABDUL NOUSAT KHAN	DURGA PRASAD PATTANAIK	TUMUSINGA /234 /2026
	CRLMC/3941/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000044/2026
60	D-CRLMC/31305/2026	GANDHARB BISWAL	AMIT KUMAR NATH	BANARAPAL /353 /2025
	CRLMC/3942/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI
		STATE OF ODISHA		GR/0000741/2025
61	D-CRLMP/32324/2026	SASMITA BHOI	BYOMOKESH SAHOO	/ /0
	CRLMP/1797/2026	VS	VS	()
		STATE OF ODISHA		//
62	D-CRLMP/31986/2026	RABINDRA PARIDA	SANJAY KUMAR PARIDA	/ /0
	CRLMP/1798/2026	VS	VS	()
		STATE OF ODISHA		//
63	D-CRLMP/32018/2026	VICTIM	BYOMAKESH TRIPATHY	/ /0
	CRLMP/1799/2026	VS	VS	()
		STATE OF ODISHA		//
64	D-CRLMP/32216/2026	MANARANJAN @ MANORANJAN KHATUA	PRAVASH CHANDRA JENA	/ /0
	CRLMP/1800/2026	VS	VS	()
		STATE OF ODISHA		//
65	D-CRLMP/32214/2026	LATA SETHY	AMBIKA PRASAD RAY	/ /0
	CRLMP/1801/2026	VS	VS	()
		STATE OF ODISHA		//
66	D-CRLREV/32507/2026	KUMAR PARIJA	RAMA CHANDRA RATH	/ /0
	CRLREV/804/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		AKSHAYA KUMAR DASH		CRA/0000078/2026
67	D-CRLREV/31164/2026	MANAS KURMI	SRIKANTA MAHUNTA	MAIDALPUR /20 /2026
	CRLREV/805/2026	VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)
		STATE OF ODISHA		CRA/0000003/2026
68	D-FAO/49195/2026	BHAGABAN PARIDA	SATYABAN SAHOO	/ /
	FAO/1023/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA

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		UNION OF INDIA		Oa/0000195/2025
69	D-FAO/49199/2026	JHUMA MANA	SATYABAN SAHOO	/ /
	FAO/1024/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000011/2026
70	D-RSA/49614/2026	BASUDEV SINGH	DEBAKANT MOHANTY	/ /
	RSA/529/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYA
		BIJAYLAXMI SAMANTARAY		RFA/0000025/2024
71	D-TRP(C)/49465/2026	MONALISA SAHOO	LAXMAN PRADHAN	/ /
	TRP(C)/335/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		SUBRAT SAHOO		CP/0000656/2024
72	D-TRPCRL/32271/2026	JATINDRA PATEL @ JATINDRA KUMAR PATEL	JUGALA KISHORE PANDA	LAXMIJORE /30 /2026
	TRPCRL/86/2026	VS	VS	PO,SPL. COURT SC,ST(POA)ACT, BALA
		STATE OF ODISHA		Spl/0000004/2026
73	D-WP(C)/49504/2026	DUKHISHYAM BISWAL	PRAFULLA KUMAR BISWAL	/ /
	WP(C)/34662/2026	VS	VS	()
		STATE OF ODISHA		//
74	D-WP(C)/49540/2026	M/S SHREE JAGANNATH ENGINEERING,ANGUL	KAJAL SAHOO	/ /
	WP(C)/34663/2026	VS	VS	()
		ASSISTANT COMMISSIONER, ANGUL DIVISION ,ANGUL		//
75	D-WP(C)/45536/2026	CHINMAYANANDA KISHORE BARIK	PRAKASH KUMAR MISHRA	/ /
	WP(C)/34664/2026	VS	VS	()
		STATE OF ODISHA		//
76	D-WP(C)/49136/2026	RAJENDRA KUMAR DEEPA	LAXMIKANTA MOHANTY	/ /
	WP(C)/34665/2026	VS	VS	()
		STATE OF ODISHA		//
77	D-WP(C)/49542/2026	FAKIRAMOHAN SAHU	SARBESWAR SAHOO	/ /
	WP(C)/34666/2026	VS	VS	()
		STATE OF ODISHA		//
78	D-WP(C)/49092/2026	KALESWAR SAHU	DHANANJAYA MUND	/ /
	WP(C)/34667/2026	VS	VS	()
		STATE OF ODISHA		//
79	D-WP(C)/49295/2026	JAGABANDHU SWAIN	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/34668/2026	VS	VS	()
		STATE OF ODISHA		//

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80	D-WP(C)/49348/2026	RATIKANTA JENA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34669/2026	VS	VS	()
		STATE OF ODISHA		//
81	D-WP(C)/49296/2026	ATULYA KUMAR BISWAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34670/2026	VS	VS	()
		STATE OF ODISHA		//
82	D-WP(C)/49040/2026	SUSHANT KUMAR SETHI	SIDHESWAR MALLIK	/ /
	WP(C)/34671/2026	VS	VS	()
		STATE OF ODISHA		//
83	D-WP(C)/49352/2026	BISWAJIT DASH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34672/2026	VS	VS	()
		STATE OF ODISHA		//
84	D-WP(C)/49041/2026	DILEEP KUMAR GHADEI	SIDHESWAR MALLIK	/ /
	WP(C)/34673/2026	VS	VS	()
		STATE OF ODISHA		//
85	D-WP(C)/49297/2026	PRAKASH CHANDRA DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34674/2026	VS	VS	()
		STATE OF ODISHA		//
86	D-WP(C)/49043/2026	FAGURAM MAJHI	SIDHESWAR MALLIK	/ /
	WP(C)/34675/2026	VS	VS	()
		STATE OF ODISHA		//
87	D-WP(C)/49353/2026	BIJAY KUMAR BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34676/2026	VS	VS	()
		STATE OF ODISHA		//
88	D-WP(C)/49354/2026	KHAGESWAR SAHU	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34677/2026	VS	VS	()
		STATE OF ODISHA		//
89	D-WP(C)/49300/2026	CHIEF ENGINEER (ROADS-II)	SARBESWAR BEHERA, A.G.A	/ /
	WP(C)/34678/2026	VS	VS	()
		M/S ARSS -GVR (JV), BBSR		//
90	D-WP(C)/49095/2026	BISWANATHA JENA	SWETLANA DAS	/ /
	WP(C)/34679/2026	VS	VS	()
		STATE OF ODISHA		//
91	D-WP(C)/48552/2026	M/S RABINDRA BHOI, BHOI SAHI, BALASORE	DIPTENDU SUNDAR RAY	/ /

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	WP(C)/34680/2026	VS	VS	()
		STATE OF ODISHA		//
92	D-WP(C)/49096/2026	SAUBHAGINI BEHERA	SWETLANA DAS	/ /
	WP(C)/34681/2026	VS	VS	()
		STATE OF ODISHA		//
93	D-WP(C)/49432/2026	SURENDRA SAHU	SARBESWAR SAHOO	/ /
	WP(C)/34682/2026	VS	VS	()
		STATE OF ODISHA		//
94	D-WP(C)/45855/2026	ANIL KUMAR MISHRA	ADYASIDHI MISHRA	/ /
	WP(C)/34683/2026	VS	VS	()
		STATE OF ODISHA		//
95	D-WP(C)/48834/2026	KESHAB CHANDRA BISWAL	AMITAV TRIPATHY	/ /
	WP(C)/34684/2026	VS	VS	()
		STATE OF ODISHA		//
96	D-WP(C)/45860/2026	ABANI KUMAR DALAI	ADYASIDHI MISHRA	/ /
	WP(C)/34685/2026	VS	VS	()
		STATE OF ODISHA		//
97	D-WP(C)/49436/2026	DUKHABANDHU SAHU	SARBESWAR SAHOO	/ /
	WP(C)/34686/2026	VS	VS	()
		STATE OF ODISHA		//
98	D-WP(C)/48590/2026	BISWAMBIT SAHOO	UMESH CHANDRA MOHANTY	/ /
	WP(C)/34687/2026	VS	VS	()
		UNION OF INDIA		//
99	D-WP(C)/49097/2026	BANKU PRADHAN	SWETLANA DAS	/ /
	WP(C)/34688/2026	VS	VS	()
		STATE OF ODISHA		//
100	D-WP(C)/47123/2026	MANORANJAN PATRA	NARESH CHANDRA JENA	/ /
	WP(C)/34689/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-WP(C)/49437/2026	PRATIMA PANI	DEEPAK KUMAR PANI	/ /
	WP(C)/34690/2026	VS	VS	()
		STATE OF ODISHA		//
102	D-WP(C)/49452/2026	KALPANA SUNANI	BAIBASWATA PANIGRAHI	/ /
	WP(C)/34691/2026	VS	VS	()

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		STATE OF ODISHA		//
103	D-WP(C)/49099/2026	DULA SAMAL	SWETLANA DAS	/ /
	WP(C)/34692/2026	VS	VS	()
		STATE OF ODISHA		//
104	D-WP(C)/49028/2026	SARBESWAR SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/34693/2026	VS	VS	()
		STATE OF ODISHA		//
105	D-WP(C)/49505/2026	BANESWAR BERA	PRASHANTA KUMAR DAS	/ /
	WP(C)/34694/2026	VS	VS	()
		SUB-COLLECTOR, BHADRAK		//
106	D-WP(C)/49455/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/34695/2026	VS	VS	()
		KAPIL NAYAK		//
107	D-WP(C)/48603/2026	GAUTAM PATTNAIK	SIDHARTH SHANKAR PADHY	/ /
	WP(C)/34696/2026	VS	VS	()
		STATE OF ODISHA		//
108	D-WP(C)/49100/2026	SATRUGHNA MUDULI	SWETLANA DAS	/ /
	WP(C)/34697/2026	VS	VS	()
		STATE OF ODISHA		//
109	D-WP(C)/49487/2026	DD BROTHERS RESTAURANT IMFL ON SHOP, BHUBANESWAR	DEBAKANTA MOHANTY	/ /
	WP(C)/34698/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-WP(C)/49101/2026	PANDU PALIA	SWETLANA DAS	/ /
	WP(C)/34699/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-WP(C)/49030/2026	NAROTTAM BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/34700/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-WP(C)/49102/2026	BADAL JENA	SWETLANA DAS	/ /
	WP(C)/34701/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-WP(C)/49576/2026	JAGABANDHU PUJHARI	SIDDHARTH GOUTAM DAS	/ /
	WP(C)/34702/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-WP(C)/49221/2026	ASWINI KUMAR PADHI	SHASHI BHUSAN JENA	/ /
	WP(C)/34703/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-WP(C)/49667/2026	CHITTARANJAN NAYAK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34704/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-WP(C)/49670/2026	RATAN MONDAL, SEPOY	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34705/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-WP(C)/49655/2026	SRIMANTA SAHU	SARBESWAR SAHOO	/ /
	WP(C)/34706/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-WP(C)/49675/2026	ALOK TETE	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34707/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-WP(C)/49293/2026	ANANDA KISHOR JENA	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/34708/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-WP(C)/49677/2026	UMESH CHANDRA KANDI	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34709/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-WP(C)/49343/2026	MANOJ KUMAR ROUT	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34710/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/49594/2026	DHANESWAR NATHSARMA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34711/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-WP(C)/49034/2026	ARATA KUMAR PARIDA	SWAPNA KUMAR OJHA	/ /
	WP(C)/34712/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-WP(C)/49344/2026	AKHAYA KUMAR MALL	BAIDHAR SAHOO	/ /
	WP(C)/34713/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/47124/2026	NIRANJAN ROUT	NARESH CHANDRA JENA	/ /

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	WP(C)/34714/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/49595/2026	PRASANTA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34715/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WP(C)/47456/2026	PRASUD KUMAR PANDA	ADYASIDHI MISHRA	/ /
	WP(C)/34716/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-WP(C)/49738/2026	JANARDAN BEJ	SWAPNIL ROY	/ /
	WP(C)/34717/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-WP(C)/49672/2026	CHITA RANJAN JENA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34718/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/49275/2026	MALAYA KUMAR BAGH	AMIYA KUMAR CHHATOI	/ /
	WP(C)/34719/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-WP(C)/49599/2026	SATYABRATA NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34720/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-WP(C)/48260/2026	SUBHENDRA KUMAR PADHY	ADYASIDHI MISHRA	/ /
	WP(C)/34721/2026	VS	VS	()
		STATE OF ODISHA		//
133	D-WP(C)/48335/2026	SASMITA MOHARANA	RAMDAS ACHARY	/ /
	WP(C)/34722/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/49739/2026	TRIPURA MOHAN SAHOO	SWAPNIL ROY	/ /
	WP(C)/34723/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/49597/2026	SESADEB SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34724/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/49674/2026	RAJ KISHOR MAHAKHUD	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34725/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-WP(C)/49346/2026	ARUN KUMAR DASH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34726/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/50311/2026	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	/ /
	WP(C)/34727/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/49036/2026	SWARUP NAIK	SAIBRATA RATH	/ /
	WP(C)/34728/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-WP(C)/49347/2026	AJAYA DASH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34729/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/49748/2026	SAROJINI NAYAK	RAJESH RANJAN SAHOO	/ /
	WP(C)/34730/2026	VS	VS	()
		UNION OF INDIA		//
142	D-WP(C)/49037/2026	SASMITA JENA	SIDHESWAR MALLIK	/ /
	WP(C)/34731/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/49480/2026	SHAKTI SINGH	SUSIL KUMAR PATTNAIK	/ /
	WP(C)/34732/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/49753/2026	BISWAJIT PANDA	RAJESH RANJAN SAHOO	/ /
	WP(C)/34733/2026	VS	VS	()
		UNION OF INDIA		//
145	D-WP(C)/47129/2026	DOLANANDA PRADHAN	NARESH CHANDRA JENA	/ /
	WP(C)/34734/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/49032/2026	NITYANANDA SAHOO	SIDHARTHA SWAIN	/ /
	WP(C)/34735/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/49510/2026	MANAGING COMMITTEE OF KALYANI HIGH SCHOOL, KALYANI	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/34736/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/49590/2026	RAKESH PARIDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34737/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/49630/2026	ANIL KUMAR MOHINI	SUBHASREE MOHANTY	/ /
	WP(C)/34738/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/49632/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	/ /
	WP(C)/34739/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/49556/2026	MALIYA NAYAK	INDRAMANI SAHOO	/ /
	WP(C)/34740/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/49620/2026	SATYABRATA MEHER	SUBHASREE MOHANTY	/ /
	WP(C)/34741/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/49762/2026	SUBAL BHUE	ASHIS KUMAR MISHRA	/ /
	WP(C)/34742/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/49591/2026	NARESH KUMAR PRADHAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34743/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/49625/2026	PRASHANT PRADHAN	JYOTIRMAYA SAHOO	/ /
	WP(C)/34744/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/49527/2026	ARUN KUMAR SAHANI	CHAKRADHAR SINGH	/ /
	WP(C)/34745/2026	VS	VS	()
		UNION OF INDIA		//
157	D-WP(C)/49592/2026	CHANDRA SEKHAR MISHRA	MRITUNJAY BANERJEE	/ /
	WP(C)/34746/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/49770/2026	SITARAM MOHINI	MAHESWAR MOHANTY	/ /
	WP(C)/34747/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/49273/2026	FULAMANI HANSDAH	SRIKANTA KUMAR NATH	/ /

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	WP(C)/34748/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/49593/2026	RANJAN KUMAR SAMAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34749/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/49287/2026	ANJAN KUMAR ROUT	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34750/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/49290/2026	PRASANTA KUMAR PRADHAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34751/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/49563/2026	BHAGABAN BISWAL	PRATYUSHA NAIDU	/ /
	WP(C)/34752/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/49628/2026	BISWAJIT KARAN	NIRANJAN LENKA	/ /
	WP(C)/34753/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/49626/2026	KISHORE CHANDRA SAHOO	PRAMOD KUMAR MISHRA	/ /
	WP(C)/34754/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/49784/2026	KASTURI HARICHANDAN	SUKANTA KUMAR DALAI	/ /
	WP(C)/34755/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/49926/2026	KISANT NAIK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34756/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/49268/2026	GOBARDHAN TRIPATHY	MANA MOHAN PATTANAIK	/ /
	WP(C)/34757/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/49649/2026	PRAVATI DAS	TIGMANSHU PATNAIK	/ /
	WP(C)/34758/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/49889/2026	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34759/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/49600/2026	PABITRA BISWAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34760/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/49269/2026	GOURI SETHI	AMIYA KUMAR CHHATOI	/ /
	WP(C)/34761/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/49601/2026	THABIRA PADHAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34762/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/50056/2026	AJAY KUMAR SAHOO	STITHI DAS	/ /
	WP(C)/34763/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/49637/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	/ /
	WP(C)/34764/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/50171/2026	NABAGHANA NAIK	SANJEEV UDGATA	/ /
	WP(C)/34765/2026	VS	VS	()
		TAHASILDAR -CUM- REGISTERING OFFICER, KOLABIRA, JHARSUGUDA		//
177	D-WP(C)/49895/2026	MONOJA KUMAR BISWAL	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34766/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/49652/2026	SANTANU KUMAR MOHARANA	SUDHANSHU SEKHAR PRATAP	/ /
	WP(C)/34767/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/49270/2026	SUDARSHAN MAHANTA @ MAHATO	TUSAR KUMAR MISHRA	/ /
	WP(C)/34768/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/49640/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	/ /
	WP(C)/34769/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/49658/2026	SATRUGHNA KHADIA	KOUSIK ANANDA GURU	/ /
	WP(C)/34770/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/49641/2026	RAMDAS SOREN	RAJAKISHORE SAHOO	/ /
	WP(C)/34771/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/49328/2026	RAJKISHORE MISHRA	SANJIB KUMAR BHANJADEO	/ /
	WP(C)/34772/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/49588/2026	MD.ZIAUR RAHEMAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34773/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/49927/2026	KABU PAHADSINGH	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34774/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/49668/2026	M/S. MAA TARINI DRINKS, JAJPUR	SUBASH CHANDRA SAHOO	/ /
	WP(C)/34775/2026	VS	VS	()
		STATE TAX OFFICER CT AND GST CIRCLE, JAJPUR		//
187	D-WP(C)/49644/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	/ /
	WP(C)/34776/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/49589/2026	KHIROD CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34777/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/49660/2026	UTTAM KUMAR MOHANTY	SAMEER KUMAR DAS	/ /
	WP(C)/34778/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/49998/2026	ASHOK BRICKS INDUSTRIES PVT.LTD, JHARSUGUDA	ALOK KUMAR PANDA	/ /
	WP(C)/34779/2026	VS	VS	()
		RESERVE BANK OF INDIA, KHORDHA		//
191	D-WP(C)/49929/2026	DEEPAK KUMAR DALEI	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34780/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/49603/2026	SILON PATRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34781/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/49639/2026	BHARAT BANDHU BISWAL	RAJAKISHORE SAHOO	/ /

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	WP(C)/34782/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/49330/2026	JOGI BISOYI	SANKET KANUNGO	/ /
	WP(C)/34783/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/50328/2026	M/S. INDIAN METALS AND FERRO ALLOYS LTD., BHUBANESWAR	SATYA SMRUTI MOHANTY	/ /
	WP(C)/34784/2026	VS	VS	()
		UNION OF INDIA		//
196	D-WP(C)/46899/2026	HIMANSU MOHAN SAMANTARAY	NARESH CHANDRA JENA	/ /
	WP(C)/34785/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/50086/2026	PSR CINEMA, SUNDERGARH	SWAYAMJIT ROUT	/ /
	WP(C)/34786/2026	VS	VS	()
		THE COLLECTOR AND D.M. RAYAGADA		//
198	D-WP(C)/49606/2026	DURGA PRASAD MALLIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34787/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/49602/2026	AMIYA KUMAR SWAIN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34788/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/50308/2026	RABINARAYAN SAHU	DILIP KUMAR PATNAIK	/ /
	WP(C)/34789/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/49931/2026	BIKASH CHANDRA DAS	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34790/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/49331/2026	KARTIK CHANDRA PARIDA	MANA MOHAN PATTANAIK	/ /
	WP(C)/34791/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/49686/2026	SANJIB PRADHAN	RAJALAXMI BISWAL	/ /
	WP(C)/34792/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/49763/2026	SUSHAMA SAHU	GYANA RANJAN SETHI	/ /
	WP(C)/34793/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/49689/2026	LAXMAN MUNDA	DURGESH NARAYAN RATH	/ /
	WP(C)/34794/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/50204/2026	M/S.KASHVI POWER AND STEEL PVT. LTD., BHUBANESWAR	NAVEEN KUMAR	/ /
	WP(C)/34795/2026	VS	VS	()
		UNION OF INDIA		//
207	D-WP(C)/48336/2026	HIMANSHU SEKHAR PANDA	SMARAJIT PRADHAN	/ /
	WP(C)/34796/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/50329/2026	MANORAMA BEHERA	NIHAL RATH	/ /
	WP(C)/34797/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/50316/2026	SUMITRA SUTAR	AUROVINDA MOHANTY	/ /
	WP(C)/34798/2026	VS	VS	()
		BHUBANESWAR DEVELOPMENT AUTHORITY, KHURDA		//
210	D-WP(C)/49617/2026	CHITTA RANJAN SAMAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34799/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/45865/2026	VENKATESWAR PANDA	ADYASIDHI MISHRA	/ /
	WP(C)/34800/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/48910/2026	RAJIB LOCHAN PATTANAIK	SUNIL KUMAR PANDA	/ /
	WP(C)/34801/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/50317/2026	SMRUTI RANJAN PARIDA	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/34802/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/49680/2026	M/S RAJESH KUMAR SAHOO	SUBASH CHANDRA SAHOO	/ /
	WP(C)/34803/2026	VS	VS	()
		ASST. COMISSIONER OF STATE TAX , CT AND GST,JAJPUR CIRCLE		//
215	D-WP(C)/49872/2026	CHOUDHURY LAXMIDHAR SAHOO	PRAGYAN PARAMITA MOHANTY	/ /
	WP(C)/34804/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/49934/2026	SAUDAMINI SAMANTRAY	DAITARI BEHERA	/ /
	WP(C)/34805/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR II		//
217	D-WP(C)/49938/2026	M/S MACOFINS, BHUBANESWAR	SUNIL MISHRA	/ /
	WP(C)/34806/2026	VS	VS	()
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//
218	D-WP(C)/47403/2026	M/S VIRAJ STEEL AND ENERGY PRIVATE LIMITED,NEW DELHI	KARTIK KURMY	/ /
	WP(C)/34807/2026	VS	VS	()
		THE COMMISSIONER OF CT AND GST, BUXI BAZAR, BANIJYAKAR BHAWAN, CANTONMENT ROAD, CUTTACK		//
219	D-WP(C)/48920/2026	BISWA BIHARI MUND	MANAS KUMAR CHAND	/ /
	WP(C)/34808/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/49019/2026	MANOJ KUMAR PATTNAIK	ABHILASH MISHRA	/ /
	WP(C)/34809/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/49682/2026	M/S. MAHABIR MILK PARLOUR,JAJPUR	SUBASH CHANDRA SAHOO	/ /
	WP(C)/34810/2026	VS	VS	()
		STATE TAX OFFICER, CT AND GST JAJPUR CIRCLE		//
222	D-WP(C)/49583/2026	KANHU SOREN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34811/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/49684/2026	M/S.SUBHALAXMI BASTRALAYA,JAJPUR	SUBASH CHANDRA SAHOO	/ /
	WP(C)/34812/2026	VS	VS	()
		STATE TAX CT AND GST CIRCLE, JAJPUR		//
224	D-WP(C)/49605/2026	INDRAMANI BISWAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34813/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/49265/2026	RIYA	RAMDAS ACHARY	/ /
	WP(C)/34814/2026	VS	VS	()
		UNION OF INDIA		//
226	D-WP(C)/45848/2026	SUBHASMITA RANA	ADYASIDHI MISHRA	/ /
	WP(C)/34815/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/49607/2026	BISWAJEET SAHOO	MANOJA KUMAR KHUNTIA	/ /

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	WP(C)/34816/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/49586/2026	SAROJ KUMAR NAHAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34817/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/49642/2026	BHOLESWAR PATRA	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/34818/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/49404/2026	SANTOSH KUMAR OJHA	ATMAJIT MANMITH DAS	/ /
	WP(C)/34819/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/49272/2026	ANUSHREE SINGH	RAMDAS ACHARY	/ /
	WP(C)/34820/2026	VS	VS	()
		UNION OF INDIA		//
232	D-WP(C)/45853/2026	SANYASI MAHAKHUD	ADYASIDHI MISHRA	/ /
	WP(C)/34821/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/49608/2026	NILAMADHAB ROUT	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34822/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/49612/2026	MUNIRAM SAHU	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34823/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/49205/2026	SATYA NARAYAN NIAL	SATYABRATA PANDA	/ /
	WP(C)/34824/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/50309/2026	BISHNU PRASAD BEHERA	PRATYUSH RANJAN PATNAIK	/ /
	WP(C)/34825/2026	VS	VS	()
		COMPETENT AUTHORITY CUM SPL. LAND ACQUISITION OFFICER, TALCHER BIMALAGARH NEW B.G RAIL LINK,TALCHER		//
237	D-WP(C)/49610/2026	LAXMIDHAR LENKA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34826/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/49613/2026	PRATAP CHANDRA BARIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34827/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/50055/2026	AMIYA KUMAR MAHAPATRA	STHITI DAS	/ /
	WP(C)/34828/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/49611/2026	JUDHISTIR DEHURY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/34829/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/49277/2026	BHAGABAN BISWAL	BANAMALI SAHOO	/ /
	WP(C)/34830/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/50053/2026	JAGADISH KUMAR PANDA	STITHI DAS	/ /
	WP(C)/34831/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/49288/2026	NATIONAL INSURANCE COMPANY LTD., BRANCH OFFICE, PURI	SABITA RANJAN PATTNAIK	/ /
	WP(C)/34832/2026	VS	VS	()
		JURINATH BEBARTA		//
244	D-WP(C)/49420/2026	BIJAYA KUMAR TRIPATHY	BIBEKANANDA BAISAKH	/ /
	WP(C)/34833/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/50315/2026	R.JAGANNATH REDDY	JAGDISH BISWAL	/ /
	WP(C)/34834/2026	VS	VS	()
		EAST COAST RAILWAY, BHUBANESWAR		//
246	D-WP(C)/45828/2026	BHAGBAN MAHARANA	ADYASIDHI MISHRA	/ /
	WP(C)/34835/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/47127/2026	SUNIL KUMAR DAS	NARESH CHANDRA JENA	/ /
	WP(C)/34836/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/48956/2026	BIDYADHAR PANDA	NIRANJAN NAYAK	/ /
	WP(C)/34837/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/50314/2026	NARENDRA PRASAD NAYAK	AUROVINDA MOHANTY	/ /
	WP(C)/34838/2026	VS	VS	()
		THE DIRECTORE GENERAL OF POLICE, CENTRAL RESERVE POLICE FORCE, NEW DELHI		//

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250	D-WP(C)/49661/2026	RASMITA MALLIK	DURGESH NARAYAN RATH	/ /
	WP(C)/34839/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/50341/2026	SMRUTI REKHA SAHA	PRAGYAN PARAMITA MOHANTY	/ /
	WP(C)/34840/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/46419/2026	GAGAN KUMAR MAHANTO	PRAKASH KUMAR MISHRA	/ /
	WP(C)/34841/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-ABLAPL/32090/2026	PRANAKRUSHNA MAJHI	DIBYA JYOTI SAHOO	BALASORE SADAR /550 /2026
	ABLAPL/12176/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-ABLAPL/32145/2026	BIBHU PRASAD SAHOO @ CHHATI	SAMARENDRA MOHANTY	BOLAGARH P.S. /425 /2026
	ABLAPL/12177/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-ABLAPL/32294/2026	MUJIBUR RAHEMAN	SAPAN KUMAR LENKA	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/12178/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-ABLAPL/32147/2026	SUBRAT NAYAK @ GUDU	MITU KUMAR BISWAL	DHENKANAL SADAR /684 /2025
	ABLAPL/12179/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-ABLAPL/31615/2026	PRAVAKAR ROUTARAY	JAYADEBA BEHERA	CHANDAPUR /14 /2025
	ABLAPL/12180/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-ABLAPL/31893/2026	DUKHI@SOMANATH SAMANTRAY	JAYADEBA BEHERA	RANPUR /70 /2026
	ABLAPL/12181/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-ABLAPL/32293/2026	MINI SWAIN	SAPAN KUMAR LENKA	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/12182/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-ABLAPL/28179/2026	SANJAY KUMAR BARIK @ SANJAY BARIK	AMULYA RATNA PANDA	BALASORE TOWN /306 /2023
	ABLAPL/12183/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-ABLAPL/32173/2026	BISWANATH KAMILA	KULDEEP MOHANTY	RASGOBINDPUR /441 /2026

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	ABLAPL/12184/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-ABLAPL/31775/2026	DAMBARU SABAR	MANGU NANDY	/ /0
	ABLAPL/12185/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG
		STATE OF ODISHA		2(A)CC/0000495/2026
263	D-ABLAPL/32136/2026	SUNIL DEBATA	JOGESH CHANDRA JENA	CAPITAL P.S. /716 /2026
	ABLAPL/12186/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-ABLAPL/32203/2026	CHANDAN SINGH	ASHOK KUMAR SARANGI	KOIDA /209 /2026
	ABLAPL/12187/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-ABLAPL/29223/2026	JAGU @ JAGADISH SAKYA	BIRAJA PRASAD NANDA	TALCHER TOWN /606 /2026
	ABLAPL/12188/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-ABLAPL/30891/2026	ABDUL MANSUR @ ABDUL MANSOOR	RONALISHA PRADHAN	BARAMBA /350 /2026
	ABLAPL/12189/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-ABLAPL/32174/2026	CHITRA BEHERA	SUSANTA SEKHAR PARIDA	KEONJHAR SADAR /528 /2026
	ABLAPL/12190/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-ABLAPL/30958/2026	CHINTAMANI NAYAK	ARIJEET MISHRA	KOREI /350 /2026
	ABLAPL/12191/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-ABLAPL/32193/2026	SM. SAHED ALI @ SK. SAHIL	SIDHARTHA SANKAR RAY (2)	GOPALPUR /165 /2026
	ABLAPL/12192/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-ABLAPL/32197/2026	PURANDAR BADI	SATYA RANJAN MULIA	BARGARH /612 /2026
	ABLAPL/12193/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-ABLAPL/31420/2026	JIBAN @ JIBAN BALLAV PRADHAN	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /325 /2026
	ABLAPL/12194/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-ABLAPL/32198/2026	SANJAYA KUMAR PATTANAYAK	MANAS KUMAR CHAND	/ /0
	ABLAPL/12195/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-ABLAPL/31534/2026	GAU @ KUBER PRADHAN	AMITAV TRIPATHY	ITAMATI /353 /2026
	ABLAPL/12196/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-ABLAPL/32199/2026	ADITYA SWAIN @ ADITYA KUMAR JAYSINGH	KABIRAJ PRADHAN	MANGALA BAG /314 /2026
	ABLAPL/12197/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-ABLAPL/31367/2026	TUNA BEHERA @ BABU BEHERA	JUGALA KISHORE PANDA	ANGUL SADAR PS /510 /2023
	ABLAPL/12198/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-ABLAPL/32217/2026	BHIMA PATRA @ BHIMASEN PATRA	ARJUNA CHARANA BEHERA	KAKATAPUR /350 /2026
	ABLAPL/12199/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-ABLAPL/32220/2026	SAROJ KUMAR SUKLA	KISHORE KUMAR JENA	KUJANGA /251 /2026
	ABLAPL/12200/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-ABLAPL/31535/2026	RABI NARAYAN MISHRA	PRAVAT RANJAN SUTAR	NIKIRAI /222 /2026
	ABLAPL/12201/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-ABLAPL/32243/2026	CHITRASEN SWAIN	SAHASRANSU SOURAV	BOLANGIR TOWN /445 /2026
	ABLAPL/12202/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-ABLAPL/31557/2026	SUDHANSHU KUMAR MAHARANA	BADRI NARAYAN MOHAPATRA	CYBER CRIME AND E.O, BALASORE /35
	ABLAPL/12203/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-ABLAPL/31612/2026	KANHU CHARAN BEHERA	SAHASRANSU SOURAV	JALESWAR /590 /2026
	ABLAPL/12204/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-ABLAPL/31657/2026	KALIA BADATYA	SANTOSH KUMAR MAHANTY	DIGAPAHANDI /413 /2026
	ABLAPL/12205/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-ABLAPL/32244/2026	JUGAL NAIK	SAHASRANSU SOURAV	BIRMAHARAJPUR /38 /2023
	ABLAPL/12206/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-ABLAPL/31675/2026	TAPAN KUMAR DAS	RAJENDRA NARAYAN ROUT	/ /
	ABLAPL/12207/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-ABLAPL/32249/2026	LAXMIPRIYA BEHERA	HEMANTA KUMAR TRIPATHY	ATHGARH /35 /2026
	ABLAPL/12208/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-ABLAPL/31734/2026	AKASH KUMAR PRADHAN	ASHESH KUMAR PRUSTY	PALLAHARA /296 /2026
	ABLAPL/12209/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-ABLAPL/31743/2026	SARAT CHANDRA BAL @ SULI	AMIT SUJAT BISWAL	GHASIPURA /51 /2025
	ABLAPL/12210/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-ABLAPL/32255/2026	KANHU CHARAN NAYAK	ACHYUTANANDA PATTANAIK	BANAPUR P.S. /417 /2026
	ABLAPL/12211/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-ABLAPL/32264/2026	ANIL KUMAR MANGARAJ	AMLAN SHAKTI PAUL	CHANDAKA P.S. /406 /2024
	ABLAPL/12212/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-ABLAPL/31787/2026	RANJAN KUMAR MALLIK	USHARANI PATI	KHANTAPADA /361 /2026
	ABLAPL/12213/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-ABLAPL/32281/2026	AMULYA KUMAR LENKA	ALOK KUMAR MOHAPATRA	CHAULIAGANJA /624 /2025
	ABLAPL/12214/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-ABLAPL/32282/2026	SANJUKTA LENKA	ALOK KUMAR MOHAPATRA	CHAULIAGANJA /624 /2025
	ABLAPL/12215/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-ABLAPL/32287/2026	SANTOSH KUMAR DAS	AMLAN SHAKTI PAUL	KHANDAPARA /144 /2023
	ABLAPL/12216/2026	VS	VS	()
		STATE OF ODISHA		//